



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/12/2018

O.A./260/260/2015

FOR FURTHER ORDER

ALEKHA MAHANANDA

-V/S-

DEFENCE

ITEM NO: 19

FOR APPLICANTS(S) Adv. : Mr.L.Pradhan

FOR RESPONDENTS(S) Adv.: Mr.S.K.Ojha

Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsels for the applicant and the respondents.</p> <p>2. Ld. counsel for the applicant submitted that he wants to withdraw the OA and he has filed a memo accordingly.</p> <p>3. Ld. counsel for the respondents submitted that the respondents have extended the relief as claimed in the OA, to the applicant and he has already filed an additional affidavit to that effect which is taken on record.</p> <p>4. OA is disposed of as withdrawn. No order as to costs.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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